

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.09.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6357 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Pradeep Nandlal Dhoot Vs. State Bank of India Through Asish Narayan	Gyanendra Shukla
2.	I.A. No. 6358 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	G.S. Developers and Contractors Private Limited Vs. Paras Nutritions Private Limited	Naveen Sharma
3.	I.A. No. 6408 of 2026 in Comp. App. (AT) No. ____ of 2026	Shashi Sehgal Vs. Trent Limited & Anr.	Prabhat Kumar
4.	I.A. No. 6409 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Krishna Vs. Red Apple Buyers' Welfare Association Successful Resolution Applicant of Manju J Homes India Ltd. & Ors.	Amit Singh
5.	I.A. No. 6438 of 2026 in Comp. App. (AT) No. ____ of 2026	Mehul Vyas Vs. Fiba Shipping Agency & Ors.	Aman Varma

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